

OFFICE ORDER NO. 72 /2020

Subject : Assignment of cases .

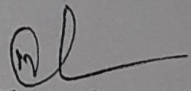
Reference: Office Order NO.71/2020

Looking to the number of filing of urgent applications and pendency therof, I the undersigned do hereby order:

That, the judicial officers who are assigned with the urgent application for Special Cases like MCOC/POTA/TADA/NIA in office No.71 shall also hear and dispose of the urgent applications in other Session Cases assigned to them.

All Judicial Officers who are assigned with the urgent application in Office Order No.71/2020 shall attend the courts at 11.00a.m. to avoid accumulation of such applications and crowd at time.

City Civil & Sessions Court,)
Gr.Bombay.)
Date :03/04/2020)


(M.W.Chandwani)
Principal Judge